

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 2973/2022-Part-Heard IA 3469/2022 in C.P.
(IB)/1027(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

NAME OF THE PARTIES: IA 3469/2022 Abhiruchi Vision
Pvt.Ltd. V/s Jayaswal Neco Industries
Limited
IA 2973/2022 Jayaswal Neco
Industries Limited V/s Abhiruchi
Vision Pvt. Ltd.
IN THE MATTER OF
Abhiruchi Vision Pvt.Ltd.
V/s
Jayaswal Neco Industries Limited

APPEARANCE :

FOR THE FINANCIAL CREDITOR : Adv. Amey Gokhle

IA 2973 of 2022

FOR THE APPLICANT : Adv. Sandeep Bajaj a/w Adv. Devansh
Jain and Adv. Rishika Rajadhyaksha

FOR THE RESPONDENT : Sr. Adv. Janak Dwarkadas and Sr. Adv.
Zal Andhyarujina

**Section: 60(5) under Rule 11 of NCLT, 2016 U/s 7 of Insolvency
and Bankruptcy Code, 2016**

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 2973 of 2022:- Sr. Counsels appearing on behalf of the Respondent submitted that they are busy in a matter before the Hon'ble High Court, hence, he seeks time to argue the matter. By consent of the parties list this matter on **30.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

18.01.2023

ANKIT

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)